

GA 159/94

at
C.A. filed on dt-
16.8.95. AEO R.A.
has been filed so far.

29.9.95

Honble Mr. Dr. B. E. Saxena VC
Honble Mr. S. Dayal AG

Subj: H-1.

Sr. Advocate Poraxi Counsel

for Sri Anand Kumar has stated
before us that since respondents
have complied with the directions
given by this Tribunal in GA No.
1501/93 the Contempt petition
has outlived its purpose.

Contempt petition is accordingly
dismissed. Notices issued to
the respondents are discharged.

SDJ

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AG

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VC